

ITEM NO.18

COURT NO.16

SECTION XVI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 6025/2024

(Arising out of impugned final judgment and order dated 25-09-2023 in LPA No. 1946/2016 25-09-2023 in LPA No. 1951/2016 passed by the High Court Of Judicature At Patna)

ARUN KUMAR MAHATO

Petitioner(s)

VERSUS

THE STATE OF BIHAR & ORS.

Respondent(s)

(IA No.54859/2024-CONDONATION OF DELAY IN FILING and IA No.54862/2024-EXEMPTION FROM FILING O.T.)

Date : 11-03-2024 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE PAMIDIGHANTAM SRI NARASIMHA
HON'BLE MR. JUSTICE ARAVIND KUMAR

For Petitioner(s) Mr. Prashant Bhushan, AOR
Mr. Lumakanta Bhandari, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

List alongwith Civil Appeal No.4880/2017.

(INDU MARWAH)
COURT MASTER (SH)

(NIDHI WASON)
COURT MASTER (NSH)